

Annexure-1
Name of the Corporate Debtor: Grey's Exim Private Limited; Date of Commencement of Liquidation: 01-04-2026; List of Stakeholders as on: 31-05-2026
List of Secured Financial Creditors (Amount in ₹)

Sl No	Name of Creditor	Details of Claims received		Details of claims admitted							Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claim admitted					
1	Bank of Baroda	22-04-2026	1,03,47,92,296.00	1,03,27,81,981.00	Secured	1,03,27,81,981.00	Yes	Schedule I	1,03,27,81,981.00	87.49%	0	0	20,10,315.00	0	Amount admitted in accordance with Regulation 12(2)(a) of IBBI (Liquidation Regulations), 2016
Total			1,03,47,92,296	1,03,27,81,981		1,03,27,81,981			1,03,27,81,981	87.49%	-	-	20,10,315	-	

SECURITY DETAILS

Schedule 1

A BANK OF BARODA

Securities: Primary Security: NIL

- Collateral :** 1. Equitable mortgage of Industrial Gala situated Gala No- 349, 3rd Floor, Shah & Nagar Industrial Premises CHS Ltd. (A/2), Dhanraj Mills, Compound, S J Marg, Lower Parel, Mumbai -38 admeasuring Area 810 Sq ft belonging to M/s. Manek Family Trust. Realisable value as per Valuation Report of M/s. M.A. Toke dated 28.06.2021.
2. Equitable mortgage of Industrial Gala belonging to the Company situated at Gala No- 309, Shah & Nagar Industrial Premises CHS Ltd. (A/2), Dhanraj Mills, Compound, S J Marg, Lower Parel, Mumbai -38 admeasuring Area 810 Sq ft belonging to M/s. Grey Exim Pvt Ltd. Realisable value as per Valuation Report of M/s. M.A. Toke dated 28.06.2021.
3. E.M. of Industrial Gala belonging to the Company situated at Gala No-242, Shah & Nagar Industrial Premises CHS Ltd. (A/2), Dhanraj Mills Compound, S J Marg, Lower Parel, Mumbai-38, Area 635 sq ft belonging to M/s. Grey Exim Pvt Ltd.
4. Equitable mortgage of residential property bearing Flat No- III A at 3rd Floor, Ward No- 78, Palace Cross Road, Bangalore -560051 admeasuring 2101 sq ft and 237sq ft of Mezzanine floor together admeasuring 2428 sq ft belonging to Mr. Mehul Sadani. Realisable Value as per Valuation Report of M/s. M A Toke dated 28.06.2021.
5. Hypothecation of Existing Plant & Machinery (WDV) as at ABS 31.03.2018. (As on date, the said machinert was not in use since last 3 years).

Note - COC has been re-constituted in terms of amendment in the Liquidation Regulations vide Notification dated 26th May, 2026.

For, Grey's Exim Private Limited
(Under Liquidation)

Authorised Signatory
Liquidator

